



**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1305/2016

New Delhi, this the 12th day of February, 2020.

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Agnivesh Kumar, Age 34 years,
Post –HC (EXE) in Delhi Police,
S/o Dayanand Singh,
SSC Roll No. 2201522952 (2012)
r/o H. No. 474, Gali No. 01,
Bhagat Vihar, Karawal Nagar,
Delhi – 110094.

.... **Applicant**

(Present : None)

Versus

Union of India through

1. Secretary,
Ministry of Home Affairs,
North Block,
New Delhi.
2. Lt. Governor,
Raj Niwas, Delhi.
3. Commissioner of Police,
PHQ, IP Estate,
New Delhi.
4. Staff Selection Commission,
Through its Chairman,
CGO Complex,
Lodhi Road, New Delhi – 110003.
5. Ministry of Personnel, Public Grievances and
Pensions, Through its Secretary,
North Block, New Delhi.

..... **Respondents**



(Present : Mr. G. D. Chawla for Ms. Harvinder Oberoi and Mr. R. K. Sharma)

ORDER (ORAL)

Mr. S.N. Terdal, Member (J)

None for the applicant. Applicant was not present on 16.05.2019 and 19.12.2019.

2. Hence, the O.A. is dismissed in default and for non-prosecution. There shall be no order as to costs.

**(Mohd. Jamshed)
Member (J)**

/ankit/

**(S.N. Terdal)
Member (A)**